




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section  | Name of the Parties M/s. / Mr.                                       |
|----------------------|----------|---------|----------|--|
| CP 45/14             | TP 63/16 | Hearing | 397/ 398 | Catherine Cairey Remo nnay Vs. M/s. Bhafrs Spirits Pvt. Ltd. & 2 Ors |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM  | SIGNATURE   |
|---------|----------------------------------|-------------------------|---|
| 1)      | NANDISH PATEL                    | ADVOCATE FOR PETITIONER |    |
| 2.      | B Rajeswar<br>Rao<br>9481904679  | Respondents<br>1, 2 & 3 |   |
| 3.      | P. R. APPICHA<br>9865015216      | Respondents<br>1, 2 & 3 |  |

Counsel for petitioner is present. IA 4/17 is taken up today. Counsel for respondent requested time to file objections. For filing objections, time granted till 25.07.2017. Counsel for petitioner further informed the Tribunal that there is one more application bearing CA No.01/2015 filed before CLB and the same is not taken up.

Registry is directed to put up CA 01/2015 along with IA No.04/2017.

List it on 25.07.2017.

  
MEMBER (J)

  
MEMBER (T)